

postman for Kolki Post Office and for construction of a Post Office building.

(b) No land has been donated by Kolki Gram Panchayat for the Post Office building.

(c) There is no justification of additional postman at present. There are no plans at present to construct a post office building.

(d) Does not arise.

Facilities for Sports in Delhi Schools

1813. SHRI T. S. NEGI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that sufficient facilities are not being provided in Higher Secondary Schools and Central Schools in the Union Territory of Delhi for giving encouragement to sports and even the sports day is not being celebrated every year; and

(b) if so, what action Government propose to rectify the situation and to give encouragement to the prospective sportsmen?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir. As per information supplied by Delhi Administration, sufficient facilities are provided for students to give encouragement to sports activities in Schools of the Directorate of Education, Delhi Administration, Delhi. In the Central Schools run by Kendriya Vidyalaya Sangathan also such facilities are available. Sports Day is also celebrated every year by Delhi Administration schools. As regards Kendriya Vidyalayas, all the schools celebrate Sports Day, as far as possible.

(b) Question does not arise.

Provision of Automatic Telephone Exchange in Maharashtra

1814. SHRI VIJAY KUMAR N. PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have decided to provide Automatic Telephone Exchange facilities for all the District Headquarters in Maharashtra;

(b) if so, whether the Automization of some of these places is held up because of pending construction of building; and

(c) whether any time bound programme has been fixed for providing automatic Exchanges at these district Headquarters?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) Yes, Sir. Government proposes to automatise telephone exchange at all District Headquarters in India over next 10 years.

(b) No, Sir. Automization is being taken up in a phased manner based on availability of suitable equipment. Buildings are being planned accordingly.

(c) Due to limited availability of equipment it has not yet been possible to do so. Equipment production is planned to be augmented.

Tenements in Kalkaji, New Delhi

1815. SHRI MALLIKARJUN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to USQ No. 1990 on the 4th December, 1978 regarding use of Rehabilitation Ministry's tenements in Kalkaji Colony for commercial purposes and state:

(a) when the action against the defaulting party was instituted and its outcome;

(b) whether the residence in question is still being used for Ginning purposes thus posing a health hazard to the residents in the neighbourhood and also causing pollution; and

(c) the reasons for the failure of the staff of Land and Development Office to bring the defaulters to book?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). On detection of misuse in the premises, the Land and Development Office issued notice to the lessee on 3rd April 1973. In reply, the lessee stated *inter alia* that he had initiated legal proceedings against his tenants for their eviction. It was only on 25th April 1978 that a further misuse of running of a cotton ginning mill came to notice. Pending decision on the question of conversion of leasehold to freehold system, issuance of further notices and punitive actions, particularly in Rehabilitation colonies, stand temporarily suspended. The question of slackness on the part of the Land and Development Office does not arise.

Payment of Service Charges and Reinstatement Charges to Kalyan Municipality

1816. **SHRI R. K. MHALGI:** Will the Minister of COMMUNICATIONS be pleased to refer to reply given to Unstarred Question No. 669 on the 23rd November, 1978 regarding Payment of Service charges and reinstatement charges to Kalyan Municipality and state:

(a) progress made in sorting out the discrepancies found in the bills of service charges and reinstatement charges of underground telephones submitted by Kalyan Municipal Council;

(b) whether the authorities and officers of both the bodies have ever sat together to sort out the matter instead of sending communications to each other.

(c) whether Government have paid up any non-convention ad hoc amount to the Municipal Council;

(d) if so, the amount; and

(e) when this matter is likely to be finally concluded?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) to (e). The information is being collected and the same will be laid on the table of the House.

विश्वविद्यालय अनुदान आयोग के सदस्यों का सूचिघाटन

1817. **श्री नवाब सिंह चौहान,** क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) विश्वविद्यालय अनुदान आयोग में इस समय मनानीत सदस्यों के नाम क्या हैं :

(ख) सदस्यों के अधिकार क्या हैं और उन्हें आवास तथा अन्य क्या सुविधाएं प्रदान की गई हैं ; और

(ग) क्या विश्वविद्यालय अनुदान आयोग ने कालेजों को अनुदान देने के लिये एक नई नीति बनाई है और यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा. प्रताप चन्द्र चन्द्र) : (क) विश्वविद्यालय अनुदान आयोग के वर्तमान अध्यक्ष, उपाध्यक्ष तथा अन्य सदस्यों, जिन सबकी नियुक्ति केन्द्र सरकार द्वारा की जाती है, के नाम निम्नलिखित हैं—

1. प्राफेसर सतीश चन्द्र	अध्यक्ष
2. प्रा. बी. राम चन्द्र राव	उपाध्यक्ष
3. श्री पी. सवानायगम	सदस्य
4. श्री जं. डी. काककर	सदस्य
5. डा. अमरीक सिंह चीमा	सदस्य
6. प्रा. अमलेश त्रिपाठी	सदस्य
7. प्रा. सी. वी. सुवामणियम	सदस्य
8. प्रा. (कमारी) ऊशा महता	सदस्य
9. डा. ए. आर. किदवई	सदस्य